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Tamil Nadu Appropriation (No. 3) Act, 2005

10 of 2005

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Tamil Nadu Appropriation (No. 3) Act, 2005

10 of 2005

Statement of Objects and Reasons²

This Bill is introduced in pursuance of Article 205, read with clause (1) of Article 204 of the Constitution, to provide for the appropriation out of the Consolidated Fund of the State, of the moneys required to meet --

- (a) the supplementary grants made by the Tamil Nadu legislative Assembly for the financial year which commenced on the 1st day of April, 2005; and
- (b) the supplementary expenditure charged on the Consolidated Fund of the State for that year.

PREAMBLE

An Act to provide for the appropriation of certain further moneys out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2005.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-sixth Year of the Republic of India as follows:--

- 1. Received the assent of the Governor on the 5th October 2005 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Issue No.218, Pages 83-87, dated October 6, 2005.
- 2. Vide LA Bill No. 19 of 2005 -- Aspublished in Tamil Nadu Government Gazette, Extra., Part IV, Section 1, Issue No.212, dated September 29, 2005.

1. Short title :-

This Act may be called the Tamil Nadu Appropriation (No.3) Act, 2005.

2. Supplementary appropriation Out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2005:-

The State Government may appropriate out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2005, a further sum not exceeding one thousand nine hundred and nineteen crores, twenty five lakhs and forty eight thousand rupees, being moneys required to meet--

- (a) the supplementary grants made by the Tamil Nadu Legislative Assembly for that year, as set forth in column (3) of the Schedule; and
- (b) the supplementary expenditure charged on the Consolidated Fund of the State for that year, as set forth in column (4) of the Schedule.

SCHEDULE 1

SCHEDULE

THE SCHEDULE (See Section 2)

			Sums not exceeding		
Demand No.	Services and purposes		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
1	2		3	4	5
			Rs.	Rs.	Rs.
1	State Legislature	Revenue Capital Loan	5,00,000 		5,00,000
2	Governor and Council of Ministers	Revenue Capital Loan	1,22,28,000		1,22,28,000
3	Administration of Justice	Revenue Capital Loan	2,20,23,000	2,000	2,20,25,000

4	Adi Dravidar and Tribal	Revenue Capital	24,22,24,000		24,22,24,000
	Welfare	Loan		•••	•••
	Department	Louin			
5	Agriculture	Revenue	6,31,03,000		6,31,03,000
	Department	Capital			
		Loan		•••	•••
6	Animal	Revenue	1,36,07,000		1,36,07,000
	Husbandry	Capital	16,00,00,000		16,00,00,000
	and Fisheries Department-	Loan		•••	•••
	Animal				
	Husbandry				
7	Animal	Revenue	97,08,000		97,08,000
•	Husbandry	Capital	1,00,00,000		1,00,00,000
	and Fisheries	Loan			
	Department - Fisheries				
8	Animal	Revenue	12,00,34,000		12,00,34,000
	Husbandry	Capital			
	and Fisheries	Loan			
	Department-				
	Dairy				
	Development		50.05.05.05		F0 07 07 07
9	Backward	Revenue	, , ,		58.35,27,000
	Classes, Most Backward	Capital Loan			
	Classes and	Loan	•••	•••	
	Minorities				
	Welfare				
	Department				
10	Commercial	Revenue	50,01,000		50,01,000
	Taxes	Capital			
	Department -	Loan			
	Commercial Taxes				
11	Commercial	Revenue	50,00,000		50,00,000
T T	Taxes	Capital	50,00,000		30,00,000
	Department -	Loan			
	Stamps and				
	Registration				
12	Co-operation,	Revenue	361,53,20,000		361,53,20,000
	Food and	Capital	2,53,88,000		2,53,88,000
	Consumer	Loan	3,46,70,000		3,46,70,000
	Protection				
	Department				
13	Energy	Revenue	1,000		1,000
	Department	Capital			
		Loan			

14	Environment	Revenue	1,04,63,000	 1,04,63,000
	and Forests Department	Capital Loan	7,20,00,000	 7,20,00,000
15	Finance Department	Revenue Capital Loan	25,00,000	 25,00,000
16	Handlooms, Handicrafts, Textiles and Khadi Department - Handlooms and Textiles	Revenue Capital Loan	35,27,84,000 8,00,00,000 36,87,04,000	 35,27,84,000 8,00,00,000 36,87,04,000
18	Health and Family Welfare Department	Revenue Capital Loan	38,13,71,000 1,04,00,000 	 38,13,71,000 1,04,00,000
19	Higher Education Department	Revenue Capital Loan	22,29,49,000	 22,29,49,000
20	Highways Department	Revenue Capital Loan	79,45,000 5,00,07,000 	 79,45,000 5,00,07,000
21	Home Department - Police	Revenue Capital Loan	38,000 10,00,00,000	 38,000 10,00,00,000
22	Home Department - Fire and Rescue Services	Revenue Capital Loan	23,69,02,000	 23,69,02,000
23	Home Department - Prisons	Revenue Capital Loan	1,000 9,98,26,000 	 1,000 9,98,26,000
24	Home Department - Motor Vehicles Acts - Administration	Revenue Capital Loan	12,90,00,000	 12,90,00,000
25	Housing and Urban Development Department	Revenue Capital Loan	17,07,86,000 5,00,00,000 	 17,07,86,000 5,00,00,000
26	Industries Department	Revenue Capital Loan	37,00,000 	 37,00,000
27	Information and Tourism	Revenue Capital	5,00,000	 5,00,000

	Department- Information and Publicity	Loan			
30	Information Technology Department	Revenue Capital Loan	1,000 		1,000
31	Labour and Employment Department	Revenue Capital Loan	91,70,000 30,88,000 		91,70,000 30,88,000
32	Law Department	Revenue Capital Loan	1,10,00,000 		1,10,00,000
33	Municipal Administration and Water Supply Department	Revenue Capital Loan	78,32,01,000 9,00,00,000 117,75,00,000		78,32,01,000 9,00,00,000 117,75,00,000
35	Planning, Development, and Special Initiatives Department	Revenue Capital Loan	250,09,36,000 63,00,000 		250,09,36,000 63,00,000
37	Public Department	Revenue Capital Loan	9,72,07,000		9,72,07,000
38	Public Works Department	Revenue Capital Loan	3,64,16,000 33,33,00,000 	 2,51,66,000 	3,64,16,000 35,84,66,000
39	Revenue Department	Revenue Capital Loan	80,47,22,000 		80,47,22,000
40	Rural Development Department	Revenue Capital Loan	76,87,98,000 188,00,03,000 		76,87,98.000 188,00,03,000
41	School Education Department	Revenue Capital Loan	33,08,69,000 		33,08,69,000
42	Small Industries Department	Revenue Capital Loan	28,72,80,000 1,72,61,000		28,72,80,000 1,72,61,000
43	Social Welfare and Nutritious Meal Programme Department	Revenue Capital Loan	80,82,18,000 		80,82,18,000
44	Tamil Development Culture and Religious	Revenue Capital Loan	72,00,000 		72,00,000

	Endowments Department - Tamil Department Culture				
46	Transport Department	Revenue Capital Loan	108,00,00,000 10,00,00,000 		108,00,00,000 10,00,00,000
47	Youth Welfare and Sports Development Department	Revenue Capital Loan	1,00,00,000		1,00,00,000
	TOTAL GRAND TOTAL	Revenue Capital Loan	1374,6233,000 307,03,12,000 235,0835,000 1,916,73,80,000	2,000 231,66,000 231,68,000	1374,6235,000 30934,78,000 235,0835,000 1,919,25,48,000